

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA no. 391 of 2013 in Appeal No. 294 of 2013, IA no. 395 of 2013 in
Appeal No. 299 of 2013, IA no. 437 of 2013 in Appeal No. 331 of
2013 & IA no. 443 of 2013 in Appeal No. 333 of 2013**

Dated : 25th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013
in Appeal No. 294 of 2013**

In the matter of

**Indian Hotels & Restaurant Association & Anr. ... Appellant(s)
Versus**

**Maharashtra State Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 395 of 2013
In Appeal No. 299 of 2013**

**MIDC Marol Industries Association Appellant(s)
Versus**

**Maharashtra Electricity Regulatory
Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

**IA No. 437 of 2013
In Appeal No. 331 of 2013**

**The Tata Power Co. Ltd. Appellant(s)
Versus**

**Maharashtra State Electricity Regulatory
Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Prerna Priyadarshini
Ms. Kanika Chugh**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

IA No. 443 of 2013
In Appeal No. 333 of 2013

Mumbai Grahak Panchayat Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors.Respondent(s)

Counsel for the Appellant(s) :

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2
Mr. Buddy A. Rangandhan
for R.1**

ORDER

We have heard Mr. Ramji Srinivasan, Sr. Advocate for the Appellant in IA-437 of 2013 in Appeal No. 331 of 2013.

Post the matters on **26th March, 2014 at 2.30 p.m.** for reply by Commission's counsel.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs